

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**B.A. No.638 of 2021**

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Talo @ Talko Tuddu   ....     ....     ....     Petitioner

Versus

The State of Jharkhand                                     ....     ....     ....     Opposite Party

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**CORAM   : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**  
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**Order No.03 Dated- 10.09.2021**

The record is put up today as the report is received from the Additional Sessions Judge-I-cum-Special Judge, POCSO Act, Giridih wherein the learned Judge prayed for extension of time for concluding the trial and he has already examined all the prosecution witnesses.

In view of the said report, three months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

**(Anil Kumar Choudhary, J.)**

Pappu/